

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 8971 of 2019

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8/25.06.2020      Let this case be listed on 02.07.2020 under the same heading.

In the meantime, Mr. Awnish Ranjan Mishra, learned counsel for the petitioner must supply a copy of this application along with the annexures to Mr. H. K. Shikarwar, learned counsel for the informant as directed by the order dated 02.03.2020.

(Rongon Mukhopadhyay, J)

R. Shekhar